## Annexure – 9

Name of the corporate debtor: E Infrastructure & Entertainment (India) Private Limited; Date of commencement of Liquidation: 07/04/2022; List of stakeholders as on: 17/06/2022

## List of other creditors (Other than financial creditors and operational creditors)

Manuscape   Manu	S.No	Name of creditor	Details of claim received		Details of claim admitted							Amount of	Amount of any	Amount of claim	Amount of claim under verificati	Remarks, if any
linterest investment in sharecapital. Claimant required to provided revised signed claim form in format Fe. Other Stakeholders. The claimant needs to substantiate his claim with supporting document in sharecapital. Claimant to provide revised signed claim form in format Fe. Other Stakeholders. The claimant to grow of the control of th			Date of receipt	Amount claimed		of claim		covered by security	covered by guarante	related	voting share in	continge nt claim	nt claim dues, that may be	not admitted	on	
Interest linestest linestest linestest linestest linestest linestest linestest linestest linestest diam with supporting decuments. Interest claim to provide revised signed claim from in format Forn E-O Stakeholders. The claimant needs to substantiat claim with supporting documents. Interest claim 16. p. a. has not been considered in absence of documentary records.  3 P Govind Raju 07/05/2022 38,52,000 - Equity 38,52,000 The claim is for equity interest. The amount pain investment in sharecaptial. Claimant to provide revised signed claim form in format Forn E-O Stakeholders. The claimant needs to substantiat claim with supporting documents. Interest claim 16. p. a. has not been considered in absence of documentary records.  4 Rajendra 07/05/2022 49,00,000 48,00,000 Equity 1,00,000 The claim is for equity interest. The amount pain investment in sharecaptial. Claimant to provide revised signed claim form in format Forn E-O Stakeholders. As per books of accounts there is not such as the provide revised signed claim form in format Forn E-O Stakeholders. As per books of accounts there is not such as the provided revised signed claim form in format Forn E-O Stakeholders. As per books of accounts there is not such as the provided revised signed claim form in format Forn E-O Stakeholders. As per books of accounts there is not such as the provided revised signed claim form in format Forn E-O Stakeholders. As per books of accounts there is not such as the provided revised signed claim form in format Forn E-O Stakeholders. As per Dooks of accounts there is not such as the provided revised signed claim form in format Forn E-O Stakeholders. As per Dooks of accounts there is not such as the provided revised signed claim form in format Forn E-O Stakeholders. As per Dooks of accounts the revised signed claim form in format Forn E-O Stakeholders. As per Dooks of accounts the revised signed claim form in format Forn E-O Stakeholders. As per Dooks of accounts the format Forn E-O Stakeholders. As per Dooks of ac	1	J. Manjunath	04/05/2022	74,22,709				-	-		-	-	-	-		The claim is for equity interest. The amount paid as investment in sharecaptial. Claimant required to provided revised signed claim form in format Form E- Other Stakeholders. The claimant needs to substantiate his claim with supporting documents.
Interest  Intere	2	Balakrishna	06/05/2022	80,06,374		-		-	-		-	-	-	-		investment in sharecaptial. Claimant to provided revised signed claim form in format Form E- Other Stakeholders. The claimant needs to substantiate his claim with supporting documents. Interest claim of 16. p.a. has not been considered in absence of
Prasad M J investment in sharecaptial. Claimant to provide revised signed claim form in format Form E- O Stakeholders. As per books of accounts there is	3	P Govind Raju	07/05/2022	38,52,000		-	Interest	-	-		-	-	-	-		investment in sharecaptial. Claimant to provided revised signed claim form in format Form E- Other Stakeholders. The claimant needs to substantiate his claim with supporting documents. Interest claim of 16. p.a. has not been considered in absence of
Total 2,41,81,083 48,00,000 1,93,81,083	4	Prasad M J	07/05/2022					-	-		-	-	-	-		The claim is for equity interest. The amount paid as investment in sharecaptial. Claimant to provided revised signed claim form in format Form E- Other Stakeholders. As per books of accounts there is share capital investment found from the claimant.